निर्मातकों को बहुत मवर मिली है और निर्मातों में वर्ष 1992-93 की तत्सम्बंधी अवधि की तुलना में अमरीकी डातार के रूप में 27.76% की दृष्टि हुई है ।

Written Answers

वस्य मधीनरी का निर्यास

- 4251. श्री चौकारी हरि सिंह: क्या प्रकाम मंत्री यह बताने की कृपा करेंगे कि:
- (क) पिछले तीन वर्षों के दौरान वस्त्र मशीनरी के निर्माण तथा निर्मात के संबंध भें वर्ष-दार ब्योरा क्या है;
- (छ) उक्त अपिष के दौरान जिन देशों को इसका निर्यात किया गया था, उनका ब्यौरा क्या है;
- (ग) क्या सरकार को इसके निर्माण तथा निर्यात में वृध्यि करने हेतु कोई वाच्यावेदन प्राप्त हुता है; खौर
- (घ) यहि हां, तो उसका क्योरा क्या है और उस पर सरकार की क्या प्रतिक्रिया है?

नागरिक आपूर्ति उपमोक्ता मामले और सार्वजनिक विसरण मंत्रालय में राज्य मंत्री और वाणिज्य मंत्रालय में राज्य मंत्री का अतिरिक्त प्रमार (श्री कमासुब्दीम अष्टमब्द) : (क) पिछले तीन वर्षों के दौरान वस्त्र मशीनों के उत्पादन और निर्यात का विस्तृत विवरण नीचे विया गया है :---

(करोड़ रु॰ में)

वर्ष	उत्पादन	निर्मात
 1990-91	945.41	171.00
1991-92	1029.60	171.00
1992-93	705.00	155.00

(खनन्तिम दिसंबर, 92 तक)

(ख) वस्त्र मशीनों के निर्यात के पुख्य बाजार हैं:— स्वीटजालैंड, बंगलादेश, सोवियत संघ/सी आई एस, नाहजीरिया, इण्डोनेशिया, श्रीलंका, चाईलैण्ड, जर्मनी, केन्या और सुडान ।

(ग) और (घ) सरकार को वस्त्र मशीनों के निर्मातकों से समय-समय पर प्रतिवेदन मिलते रहे हैं । जब भी इस तरह के प्रतिवेदन प्राप्त क्षेते हैं, इनको संसाधित किया जाता है और उपयुक्त कार्रवाई की जाती है ।

Erratic Agro-Export Policies
4252. SITRIMATI KAMILA SINHA:
SHRI RAM DEO BHANDARI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has

been drawn to a news-item which appeared in the 'Statesman' on 17-7-93 captioned "erratic policies hinder agro-exports"; and

(b) if so, the details thereof, and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY · OF CIVIL SUPPLIES. CONSUMER AFFAIRS AND **PUBLIC** DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) No such news-item appeared either in the Delhi Late City Edition or in the Calcutta Edition of 'Statesman' on 17-7-93.

Writing off canalised Export Business from STC's operation

4253. SHRI SATYA PRAKASH MALA-VIYA:

> SHR! MOHINDER SINGH LATHER:

Will the PRIME MINISTER be pleased to state:

- (a) whether the liberalisation of Export/ Import Policy has resulted in the State Trading Corporation (STC) to completely write off canalised export business from its operations:
 - (b) if so, what are the reasons therefor;
- (c) whether during 1992-93, STC's Canalised Expon was Rs. 10 Crores and whether it is also a fact that during 1991-92 was Rupees 234 Crores;
- (d) if so, what are the reasons for the same and whether STC has set any target for canalised export during the current financial year; and
- (c) whether Government have also taken decision to direct the traders to register their export contracts with STC?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES. AND CONSUMER **AFFAIRS** PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) As a result of the liberalised trade policy measures effected in the Export-Import Policy, the following items hitherto canalised for export through STC have been decanalised :--

Castor Oil

Sugar